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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.80/BB/ 17	-	For filing objections	Rule 6 of IB	GBC Packaging Vs Shashi Distilleries Packaging Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Shashibhag Hovar	Petitioner	Shashibhag
2)	Raghuvaran Cadambri	Respondent	Raghuvaran

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Time extended for filing objections finally till 19/12/2017.

  
**Member (T)**

  
**Member (J)**